

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00024/2018
IN
OA. NO. 170/00496/2017

DATED THIS THE 23RD DAY OF AUGUST, 2018

HON'BLE DR K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER(A)

Sri Sidda Reddy. G.,
S/o Late Sri P. Gunda Reddy,
Aged about 46 years,
Occn: Civil Cook,
The Parachute Regiment Training Centre(PRTC),
J.C. Nagar,
Bengaluru-560 006.
Residing at No.19,
Sawthe Gowdanahalli,
Yeliyur Post, Devanahalli,
Bengaluru-562 110.Petitioner.

(By Advocate Shri P.A. Kulkarni)

V/s.

1. Shri Sanjay Mitra, IAS,
Defence Secretary,
Ministry of Defence,
South Block,
New Delhi-110 001.
2. Brig. Vikas Saini,
Commandant,
The Parachute Regiment Training Centre(PRTC),
J.C. Nagar,
Bengaluru-560 006.Respondents.

(By Shri V.N. Holla, Sr. Panel Counsel)

ORDER(ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Shri V.N. Holla, learned counsel for the respondents submits that W.P. No.25027/2018 is filed in the High Court and produced a copy of the stay order.

2. Therefore, the Contempt Petition stands dismissed, but with liberty. Notice discharged No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B.SURESH)
MEMBER(J)

vmr.

Annexures referred to by the petitioner in CP.No.24/2018

Annexure C-1: Copy of the order dated 23.1.2018 in OA.No.496/2017.

Annexure C-2: Copy of the representation dated 6.2.2018 submitted by the petitioner.

Annexure C-3: Copy of the interim reply dated 17.2.2018.

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